- I. Accounts (1974-75) of the Jawaharlal Nehru University and Related Paper.
- II. Report (1975-76) of the School of Planning and Architecture New Delhi.
- III. Report (1975-76) of the Indian Institute of Management, Ahmedabad.
- IV. Report (1975-76) of the Technical Teachers' Training Institute (Eastern Region) Calcutta.
- V. Report (1975-76) of the Technical Teachers' Training Institute (Western Region) Bhopal.
- VI. Report (1974-75) and Accounts of the Indian Council of Historical Research, New Delhi and Related Paper
- VII. Report (1973-74) of the National Council of Educational Research and Training, New Delhi.

DR. PRATAP CHANDRA CHUN-DER: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: -

- (i) Annual Accounts of Jawaharlal Nehru University, the year 1974-75, and the Audit Report thereon. [Placed in Library. See No. LT-188/77].
 - (ii) Annual Report of the School of Planning and Architecture New Delhi, for the year 1975-76. [Placed in Library. See No. LT-187/77].
 - (iii) Fourteenth Annual Report of the Indian Institute of Management, Ahmedabad, for the year 1975-76.
- [Placed in Library. See No. LT-193/ 77].
 - (iv) Annual Report of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the

year 1975-76. [Placed in Library. See No. LT-182/77].

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- (v) Annual Report of the Technical Teachers' Training Institute (Western Region) Bhopal, for the [Placed in Library. year 1975-76. See No. LT-183/77].
- (vi) Third Annual Report and Accounts of the Indian Council of Historical Research, New Delhi, for the year 1974-75, together with the Audit Report on the Accounts.
- [Placed in Library. See No. LT-184[77].
 - (vii) Audit Report on the Accounts of the National Council of Education Research and Training, New Delhi for the year 1973-74. [Placed in Library. See No. LT-39/77].

III. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at II (vi) and (vii) above.

- I. Accounts (1975-76) of the National Institute for Training in Industrial
- Engineering, Bombay and Related Paper.
- II. Accounts (1975-76) of the Indian Institute of Technology, Madras and Related Papers.
- III. Accounts (1975-75) of the Indian Institute of Technology, New Delhi and Related Papers

SHRI PRATAP CHANDRA CHUN-DER: Sir, I also beg to lay on the Table the following papers:-

I. A copy of the Annual Accounts of the National Institute for Training in Industrial Engineering, Bombay, for the year 1975-76, and the Audit Report thereon, together with a statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the paper. [Placed in Library. See No. LT-181/ 77].

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- II. (i) Annual Accounts of the Indian Institute of Technology, Madras, for the year 1975-76, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (ii) Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the paper mentioned at (i) above.

[Placed in Library. See No.. LT-189/77 for (i) and (ii)].

- III. A copy each (in Hindi) of the following papers:—
 - (i) Annual Accounts of the Indian Institute of Technology, New Delhi, for the year 1974-75, and the Audit Report thereon.
 - (ii) Annual Report of the Indian Institute of Technology, New Delhi, for the year 1975-76.

[Placed in Library. See No. LT-41/77 for (i) and (ii)].

Notifications of the Ministry of Education (Department of Culture)

SHRI PRATAP CHANDRA CHUN-DER: Sir, I also beg to lay on the Table the following papers:—

A copy each (in English and Hindi) of the following Notifications of the Ministry of Education (Department of Culture), under sub-section (3) of section 15A of the Indian Museum Act, 1910:—

- (i) Notification G.S.R. No. 194, dated the 12th February, 1977, publishing the Indian Museum Recruitment Rules, 1977.
- (ii) Notification G.S.R. No. 957, dated the 18th March, 1977, publishing the Indian Museum (Amendment) Rules, 1977.

[Placed in Library. See No. LT-42/77 for (i) and (ii)].

Notification_s of the Government of Tamil Nadu

SHRI PRATAP CHANDAR CHUN-DER: Sir, I also beg to lay on the Table the following papers:—

A copy each of the following Notifications of the Government of Tamil Nadu, under sub-section (3) of section 54 of the Tamil Nadu Prohibition Act, 1937, read with sub-clause (iv) of clause (c) of the Proclamation dated the 31st January, 1976, issued by the President in relation to the State of Tamil Nadu, together with a statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi versions of the Notifications:—

- (i) Notification G.O. Ms. No. 299, Prohibition and Excise, dated the 20th October, 1976.
- (ii) Notification G.O. Ms. No. 302, Prohibition and Excise, dated the 27th October, 1976.
- (iii) Notification G.O. Ms. No. 303, Prohibition and Excise, dated the 27th October, 1976.
- (iv) Notification G.O. Ms. No. 304, Prohibition and Excise, dated the 3rd November, 1976.
- (v) Notification G.O. Ms. No. 314, Prohibition and Excise, dated the 3rd November, 1976.
- (vi) Notification G.O. Ms. No. 319, Prohibition and Excise, dated the 10th November, 1976.
- (vii) Notification G.O. Ms. No. 322, Prohibition and Excise, dated the 10th November, 1976.
- (viii) Notification G.O. Ms. No. 22, Prohibition and Excise, dated the 9th February, 1977.
- (ix) Notification G.O. Ms. No. 45, Prohibition and Excise, dated the 9th March, 1977.

[Placed in Library. See No. LT-40/77 for (i) to (ix)].